## \*hRegarding drugs and arms trafficking

SHRI ASADUDDIN OWAISI (HYDERABAD): Sir, this is in relation to the drug trade. In 2022, Afghanistan imposed a stringent ban on opium production. But that ban led to a grave threat on our eastern border with Myanmar. Now, Myanmar has become the largest opium producer in the world. This has led to highest seizures in Manipur. In between July 22 and July 23, contraband approximately valued at Rs. 1600 crore was seized in Manipur. The Deputy Director General of Narcotics Central Bureau has stated, I quote him: ?Proceeds of drug trafficking are increasingly being used to fund terrorism and to support armed groups?. Now, what is happening? In Manipur, illicit poppy cultivation is happening. Factories have emerged. This is then sent to Myanmar and it comes back to Manipur. Sir, 2600 weapons were recovered in Manipur. Since the violence, 800 sophisticated weapons were procured from outside the country. So, this nexus of illicit drug and weapons trades could have the potential fire in the Manipur violence.

For the modernization of Narcotics Control Bureau, not a single paisa was given this year. Only a meagre amount of Rs. 5 crore was allocated for the assistance of State and UTs for narcotic control. Unfortunately, the Additional SP had to resign. She had got a Gallantry Award for seizing drugs. She had given a written affidavit in the Imphal High Court that the sitting Chief Minister stopped her because she had seized Rs. 28 crore worth of drugs. So long as ? remains the Chief Minister, Kukis cannot be blamed. He has to be removed for the violence to end and for the drug trade to end in Manipur. Thank you!

HON. CHAIRPERSON: The name of the Chief Minister would not go on record.